

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:94  
ANSWERED ON:26.07.2010  
WELFARE SCHEMES FOR PHYSICALLY CHALLENGED PERSONS  
Devappa Anna Shri Shetti Raju Alias

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has started any welfare schemes and rehabilitation programme for the physically challenged persons and mentally challenged children;
- (b) if, so, the details thereof; and
- (c) the amount allocated by the Government for the said rehabilitation programme during the last three years and current year, scheme-wise and State-wise?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a)&(b) Yes, Sir. The following schemes are being implemented by the Government for the welfare of the persons with disabilities:-
- (i) Deendayal Disabled Rehabilitation Scheme (DDRS):- Under the scheme, funds for the welfare of persons with disabilities are provided to the non-governmental organizations for projects like special schools for disabled, Vocational Training Centres, Half Way Homes, Community Based Rehabilitation Centres, Early Intervention Centres for Disabled and Rehabilitation of Leprosy Cured Persons etc.
- (ii) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):- Under the scheme, aids/appliances are distributed to the needy persons with disabilities which includes mentally challenged children also.
- (iii) National Institutions:- The Ministry supports seven autonomous National Institutes which provide rehabilitation services and undertake manpower development with the overall objective of providing rehabilitation services for different types of disabilities.
- (iv) The National Handicapped Finance & Development Corporation provides concessional credit to persons with disabilities for setting up income generating activities for self employment.
- (v) Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA):- Under this Scheme, assistance is provided for setting up of District Disability Rehabilitation Centres, Regional Rehabilitation Centres, creating barrier free environment in public buildings, awareness generation etc.
- (vi) Scheme of Incentives to Employees in the Private Sector for providing employment to persons with disabilities:- Under this Scheme, launched in April, 2008, the Government of India provides the employers' contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for three years, for persons with disabilities employed in the private sector on or after 1.4.2008, with a monthly salary upto Rs.25,000/-.
- (c) All the schemes mentioned in reply to part (a&b) above are Central Sector schemes. Hence funds are not allocated state-wise. The Budget allocation under these schemes for the last three years and current year is given below:

Scheme/Programme Budget Allocation  
(In crores)

ADIP 328

DDRS 336

Employment of 38  
Physically challenged

NHFDC 75

National Institutes 207

SIPDA 158